

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

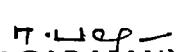
Date of Order: 04.04.2014

CP No. 291/00011/2014 (OA No. 291/00056/2014)

Mr. Sudarshan Laddha, counsel for petitioner.

Heard learned counsel for the petitioner.

Learned counsel for the petitioner submits that the selection process was over on 18.01.2014. The interim order of this Tribunal is dated 04.02.2014. According to this interim order, the applicant was to be allowed to appear in the selection process, if the selection process was not over by that date. Admittedly, the selection process was over on 18.01.2014. Therefore, the question of non-compliance of the interim order in question by the respondents does not arise. Hence, the Contempt Petition does not survive. Accordingly, the Contempt Petition is dismissed.


(M. NAGARAJAN)
JUDICIAL MEMBER


(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat